

earnings through improved productivity and quality of the handloom products. Under the scheme, 90% of the cost of loom/accessory is borne by the Government of India while remaining 10% is borne by the beneficiary. The Government of India's share is released directly in the Bank account of the beneficiary through designated agency.

- (G) **"India Handloom" Brand-** During the celebration of 7th August 2015 as National Handloom Day, 'India Handloom' Brand was launched by Hon'ble Prime Minister for branding of high quality handloom products. It promotes production of niche handloom products with high quality, authentic traditional designs with zero defect and zero effect on environment. Since its launch, 1232 registrations have been issued under 122 product categories and sale of ₹ 689.72 crore as reported on 31-03-2019.
- (H) **e-commerce-** In order to promote e-marketing of handloom products, a policy frame work was designed and under which any willing e-commerce platform with good track record can participate in online marketing of handloom products. Accordingly, 23 e-commerce entities have been engaged for on-line marketing of handloom products. A total sales of ₹34.72 crore has been reported through the online portal as on 31-03-2019.

Work done for empowering tribals

†751. MS. SAROJ PANDEY: Will the Minister of TRIBAL AFFAIRS be pleased to state the details of works done by Government to empower the tribals in Chhattisgarh, Jharkhand and Odisha during the last three years and the changes that have come into the lives of tribal people?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): Government has adopted a multi-pronged strategy for overall development of tribal people living across the country including Chhattisgarh, Jharkhand and Odisha, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps.

During 2018-19, Ministry of Tribal Affairs had introduced a separate Scheme of Eklavya Model Residential School (EMRS) with the objective to provide quality middle

†Original notice of the question was received in Hindi.

and high school level education to Scheduled Tribes (STs) students in remote areas. Earlier, it was a component of Grants under Article 275(1) of the Constitution of India. As per approval of the Government, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School by the year 2022. Across the country, as per census 2011 figures, there are 564 sub-districts *i.e.* blocks/ taluka/tehsil having more than 50% ST population and at least 20,000 tribal persons. Out of these sub-districts, EMRS have been sanctioned in 102 sub-districts at the inception of the Scheme and in remaining sub-districts shall have an EMRS by the year 2022.

Besides Ministry of Tribal Affairs administers the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (in short FRA). As per FRA and Rules thereunder, implementation of the Act lies with State Governments/UT Administrations. As per information received from State Governments of Chhattisgarh, Jharkhand and Odisha during the last three years on 31.03.2016 and 31.03.2019, the details of titles recognized and extent of forest land for which titles recognized under FRA is as under:

Sl. No.	Name of State	No. of titles recognized (individual and community)	Extent of forest land for which titles recognized (in acres) (individual and community)
1	2	3	4
(As on 31.03.2016)			
1.	Chhattisgarh	3,47,789	7,41,318.22
2.	Jharkhand	43,125	87,989.80
3.	Odisha	3,76,610	7,59,495.62
(As on 31.03.2019)			
1.	Chhattisgarh	4,23,218	28,81,246.84
2.	Jharkhand	61,970	2,57,154.83
3.	Odisha	4,36,776	8,77,748.02

Schemes/Programmes being implemented by the Ministry is in Statement-I and scheme-wise details of funds released/utilisation and beneficiaries where available in the States of Chhattisgarh, Jharkhand and Odisha during the last three years is in Statement-II (See below).

Empowerment of tribals through such schemes is an ongoing process.

Statement-I

List of schemes/programmes of the Ministry of Tribal Affairs

Sl. No.	Names of Schemes/Programmes
1.	Pre Matric Scholarship Scheme for ST students.
2.	Post Matric Scholarship Scheme for ST students.
3.	National Overseas Scholarship for ST students for studying abroad.
4.	National Fellowship and Scholarship for Higher Education of ST students.
	(a) Scholarship for Higher Education (earlier known as Top Class Education For ST Students).
	(b) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST students).
5.	Grants-in-aid to Voluntary Organisations Working for welfare of STs.
6.	Strengthening Education among ST Girls in Low Literacy Districts.
7.	Development of Particularly Vulnerable Tribal Groups (PVTGs).
8.	Grants under Article 275 (1) of the Constitution of India.
9.	Special Central Assistance(SCA) to Tribal Sub-Scheme(TSS).
10.	Grants-in-aid to Tribal Research Institutes.
11.	Institutional Support for Development and Marketing of Tribal Products/Produce.
12.	Support to National/State Scheduled Tribe Finance and Development Corporations.
13.	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism of marketing of Development of Value Chain for MFP.
14.	Research Information & Mass Education, Tribal Festival and Others.

Statement-II

Scheme-wise details of funds released/utilised and beneficiaries in the State of Chhattisgarh, Jharkhand and Odisha during the last three years under the schemes/programmes of the Ministry

I Scheme of Pre-Matric Scholarship for ST students:

(₹ in Lakh)

Sl.No.	Name of State	2016-17		2017-18		2018-19
		Funds Released	Beneficiaries	Funds Released	Beneficiaries	Funds Released
1.	Chhattisgarh	2534.15	207956	1805.30	191864	4755.63
2.	Jharkhand	Nil	91464	1704.53	104942	2345.92
3.	Odisha	3376.36	222837	5134.98	211425	6665.88

II Scheme of Post Matric Scholarship for ST students:

(₹ in lakh)

Sl.No.	Name of State	2016-17		2017-18		2018-19
		Funds Released	Beneficiaries	Funds Released	Beneficiaries	Funds Released
1.	Chhattisgarh	2674.82	135586	3811.26	143320	4609.57
2.	Jharkhand	8148.39	63029	2716.50	73385	5281.32
3.	Odisha	15556.48	176579	8784.18	185888	14801.92

III Scheme of Special Central Assistance to Tribal Sub Scheme:

(₹ in lakh)

Sl.No.	State	2016-17		2017-18		2018-19	
		Funds Released	Utilization Reported	Funds Released	Utilization Reported	Funds Released	Utilization Reported
1.	Chhattisgarh	11717.82	11717.82	14327.49	13125.49	10342.65	1-342.65
2.	Jharkhand	9820.75	8656.91	11372.49	3676.43	8564.52	545.9
3.	Odisha	1806.27	11806.27	11975.00	2100.00	17553.22	0.00

IV Scheme of Mechanism for Marketing of Minor Forest Produce (MFP) Minimum Support Price (MSP) and Development of Value Chain for MFP:

(₹ in Lakh)

Sl. No.	Name of the State	2016-17	2017-18	2018-19
1.	Chhattisgarh	Nil	89.00	197.00
2.	Jharkhand	Nil	Nil	Nil
3.	Odisha	Nil	Nil	Nil

V Grants under Article 275 (1) (including EMRS*):

(₹ in lakh)

Sl. No.	Name of the State	Fund released		
		2016-17	2017-18	2018-19
		Fund released	Fund released	Fund released
1.	Chhattisgarh	10488.52	10964.49	11352.92
2.	Jharkhad	9489.38	12386.93	7354.30
3.	Odisha	11954.96	15995.30	21449.15

* Besides, 20 EMRSs were sanctioned in these three States during last three years resulting in creation of a total of 9600 seats for tribal students.

VI Development of Particularly Vulnerable tribal Groups:

(₹ in lakh)

Sl. No.	Name of the State	Fund released		
		2016-17	2017-18	2018-19
		Fund released	Fund released	Fund released
1.	Chhattisgarh	1230.00	1089.50	1051.50
2.	Jharkhand	3120.00	2043.75	3295.79
3.	Odisha	1379.00	1297.00	3626.00

VII. Scheme of Grant-in-Aid to Voluntary Organisations working for the Welfare of STs:

(₹ in lakh)

Sl. No.	Name of the State	2016-17	2017-18	2018-19
1.	Chhattisgarh	65.97	75.36	110.33
2.	Jharkhand	405.76	966.29	1429.16
3.	Odisha	457.37	1168.97	2222.85

VIII. Scheme of Strengthening Education among ST girls in Low Literacy Districts:

(₹ in lakh)

Sl. No.	State	2016-17	2017-18	2018-19
1.	Chhattisgarh	39.63	37.12	64.49
2.	Jharkhand	Nil	Nil	36.13
3.	Odisha	1929.41	1102.18	1013.56

Awareness component in central sector scheme for tribal welfare

752. DR. SANTANU SEN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the awareness component in Central Sector Scheme for tribal welfare is less than twenty per cent of expenditure made;

(b) if so, the reasons therefor;

(c) the details of money spent for publicising schemes for tribal welfare during the last three years, year-wise; and

(d) the details of beneficiaries of the schemes during that period, State-wise?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) to (c) Total expenditure of ₹ 379.16 crore was made under the Central Sector Schemes of Ministry of Tribal Affairs (MoTA) during 2018-19.

The details of funds expended for publicizing benefits of the schemes of MoTA by way of newspaper advertisement, TV telecast etc. for tribal welfare during the last three years under the said scheme is given below:

Year	Amount (₹ in lakhs)
2016-17	0.00
2017-18	18.00
2018-19	151.71